The present rates are based on estimated cost of acquisition and development without any extra levy, and hence there is little scope for reduction.

- (f) The list is being prepared by the DDA.
- (g) As per DDA's plans, this work would commence within the current year.

Entrance Examination of Medical Colleges

285. SHRI HARSHVARDHAN: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether waiting list along with the result has been published in respect of entrance examination for admission into medical colleges conducted by Central Board of Secondary Education; and
 - (b) If not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Central Board of Secondary Education has reported that the Waiting List has been made public and is being published in the Newspapers and that candidates in the waiting list are being informed separately by post.

[English]

Studenta Selected for Post Graduate **Medical Courses by AHMS**

287. SHRI EDUARDO FELLEIRO: SHRIMATI GEETA MUKHER-JEE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the All India Institute of Medical Sciences conducted an examination on all-India basis for selection of students for post-graduate medical courses like M.D., M.S. etc.:
- (b) if so, when were the results of the above examination published:
- (c) whether the students selected for the above post-graduate medical courses have not yet been admitted to any colleges so far: and
- (d) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

- (a) Yes, Sir/Madam.
- (b) The result was declared on 22nd March, 1990 by A.I.I.M.S.
- (c) and (d). The matter of allotment of post-graduate medical courses to selects students has been taken up with the Supreme Court of India seeking certain clarifications and the matter if before the Hon'ble Court for decision.

[Translation]

F.P. Unit in Roserha Bihar

288. SHRI DASAI CHOWDHARY: WILL the Minister of FOOD PROCESSING IN-DUSTRIES be pleased to state:

- (a) whether it is a fact that Rosarha Parliamentary Constituency (Bihar) is industrially backward:
- (b) whether fruits like lichi, mango, tomato, gauva are being produced in the above said area on a large scale but due to lack of some food processing industry farm-